



* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 9064/2022 and CM APPL. 27218/2022

ATC TELECOM INFRASTRUCTURE PRIVATE LTD.

Through:

..... Petitioner

..... Respondents

Mr Karan Sachdev and Mr Sumit Khadaria, Advocates.

versus UNION OF INDIA & ORS. Through:

\$~14

Mr Asheesh Jain, CGSC with Mr Gaurav Kumar, Advocate for R-1. Mr Satish Kumar. Senior Standing Counsel for R-2. Mr Ambuj Ojha, Advocate for R-6. Mr Kishore Kunal and Ms Ankita Prakash, Advocates for R-7, 8, 9 & 10. Mr D.Costa and Mr Karan Mathur, Advocate for R-11. Mr L.B. Rai, Mr Kartik Rai, Advocates for R-14. Mr K.R. Sasiprabhu, Mr Vishnu Sharma and Mr Ilyas, Advocates for R-17. Mr Gajendra Maheshwari, Ms Privamvada Sinha. Mr Siddharth Punj and Ms Drishti Sakhuja, Advocates for R-19. Ms Kavita Jha, Mr Shammi Kapoor, Ms Swati Agarwal and Ms Prachi Jain, Advocates for R-20. Mr Kamal Sawhney, Mr Deepak Thackur and Ms Aakansha Wadhwani. Advocates for R-21 & 22.

Mr Kumar Visalaksh, Mr Udit Jain and Ms Virangana,

This is a digitally signed order.





Advocates for R-25 to 27.

CORAM: HON'BLE MR. JUSTICE VIBHU BAKHRU HON'BLE MR. JUSTICE ANISH DAYAL

<u>ORDER</u> 16.11.2023

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1. The present petition is required to be heard by the Regular Bench, which has not assembled today.

2. List on 19.02.2024.

VIBHU BAKHRU, J

ANISH DAYAL, J

NOVEMBER 16, 2023 RK